Government of India Ministry of Finance Department of Financial Services LOK SABHA Starred Question No. †*253 To be answered on Friday, August 3, 2018/Shravana 12, 1940 (Saka) **Financial Assistance to Rural Artisans**

†*253. SHRI SHARAD TRIPATHI:

Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agriculture and Rural Development (NABARD) has prepared/proposes to formulate any scheme to provide financial assistance to the rural artisans of the country;

(b) if so, the details of such schemes, State/UT-wise including Uttar Pradesh;

(c) the details of the financial assistance extended by NABARD in this regard during the last three years and the current year, scheme and State/UT-wise; and

(d) the number of artisans benefited under various schemes funded by NABARD during the said period, State/UT-wise?

Answer The Minister of Finance (Shri Piyush Goyal)

(a) to (d) : A Statement is laid on the Table of the House.

Statement referred in reply to parts (a) to (d) of Lok Sabha Starred Question No. *253 to be answered on 03.08.2018 regarding Financial Assistance to Rural Artisans by SHRI SHARAD TRIPATHI:

(a) to (d): National Bank for Agriculture and Rural Development (NABARD) has reported that they supplement the various initiatives/schemes of the concerned Ministries of the Central Government by supporting and providing marketing platform to rural artisans and producers through various interventions/schemes as under:

(i) Off-farm Producers Organisation (OFPOs): OFPOs scheme which was introduced in 2016-17 aims at formation and nurturing of Off-farm Producers Organisation (OFPOs) in clusters of off-farm sector activities to encourage collectivisation of producers which includes artisans. NABARD meets the resource requirements and guides the planned promotional interventions in the formulation and nurturing of OFPOs. Under the scheme Financial Assistance in the form of grant, is available, (for intensive OFPOs having above 500 members) upto a maximum of Rs.175 lakhs for various interventions, which include procurement of raw material; disseminating market information; dissemination of technology and innovations; facilitating finance for inputs; aggregation and storage of products; weaving, production of artifacts; brand building, packaging, labeling and standardization; quality control; marketing and export.

As reported by NABARD, a total of 2005 artisans were benefitted with total amount sanctioned to the tune of Rs. 193.58 lakh in various States including Uttar Pradesh under the OFPOs scheme details of which are given in Annexure **I**.

(ii) **Rural Mart:** Rural Mart scheme, which was re-introduced during 2016-17 aims to provide marketing linkages for artisans and manufacturers of handicrafts, village and cottage industries and agro-based products. NABARD provides grant assistance to cover the running costs of the Rural Mart, which includes rent, salary for sales person, publicity expenditure and provision of Solar LED bulbs/ lanterns, for a period of two years. The maximum grant assistance available for Rural Marts at block/taluka and district headquarters level is Rs.2.58 lakh and Rs.3.45 lakh respectively.

State-wise details of rural marts and amount released during 2016-17 & 2017-18, as reported by NABARD, is given in Annexure **II**

(iii) **Support for Exhibitions**: NABARD supports various marketing events like exhibitions/ melas to provide a unique platform for artisans to exhibit and sell their products, develop linkages and interact with buyers directly. NABARD also sponsors participants from across the country to take part in these events.

State-wise details of the scheme including number of artisans benefitted and amount released during 2015-16 to 2017-18, as reported by NABARD, is given in Annexure **III.**

(iv) Skill Development: NABARD supports eligible institutions including National Skill Development Corporation affiliated Training Institutions, Govt. Agencies, RUDSETIs/RSETIs, Corporate Partners and NGOs/Vas in which artisans can also be the beneficiaries.

State-wise details of the scheme including number of persons trained and amount released during 2015-16 to 2017-18, as reported by NABARD, is given in Annexure **IV**.

Annexure I to Lok Sabha SQ No. ^{+*}253 for 03.08.2018

S.No	Name of the State	Date of sanction	Amount sanctioned (Rs. in lakh)	Number of artisans benefitte d	
1	Jammu & Kashmir	10.02.2015	7.53	250	
2	Jharkhand	31.03.2017	22.66	155	
3	Tamil Nadu	31.03.2017	23.24	350	
4	West Bengal	31.03.2017	22.66	250	
5	Uttar Pradesh	02.05.2017	22.66	250	
6	Mizoram	31.10.2017	47.63	250	
7	Chhattisgarh	28.02.2018	23.60	250	
8	Odisha	20.03.2018	23.60	250	
		Total	193.58	2005	

Projects sanctioned under Off-farm Producers Organization (OFPOs)

All the above projects are in progress Source: NABARD

Annexure II to Lok Sabha SQ No. *253 for 03.08.2018								
Rural Mart								
				(Amt. ir				
Sr.	STATE		6-17	2017-18				
No.		Physical (No. of	Amount released	Physical (No. of	Amount released			
		Rural Marts)	reicuseu	Rural Marts)	Teleasea			
1	Andaman & Nicobar	3	180000	1	224000			
2	Andhra Pradesh	4	0	4	393050			
3	Arunachal Pradesh	3	138090	2	459500			
4	Assam	4	54250	2	318500			
5	Bihar	1		2	89750			
6	Chhattisgarh			1	0			
7	Gujarat			2	57700			
8	Haryana			2	58250			
9	Himachal Pradesh	1	0	3	266250			
10	Jammu & Kashmir			3	149700			
11	Jharkhand			2	133800			
12	Karnataka	4	0	2	432960			
13	Kerala	10	673200	3	2234500			
14	Madhya Pradesh			2	55750			
15	Manipur			1	57000			
16	Meghalaya			1	163000			
17	Mizoram			2	72000			
18	Odisha	4	40000	5	380000			
19	Punjab	16	95750	2	1886880			
20	Rajasthan	5	36250	4	412000			
21	Sikkim			2	187000			
22	Tamil Nadu	11	126250	2	1152730			
23	Telangana	2	0	2	150500			
24	Uttar Pradesh	3		6	571000			
25	Uttarakhand	3		4	627689			
26	West Bengal	2	627000	4	210000			
	TOTAL	76	1970790	66	10743509			
	ce: NABARD							
Since the scheme was re-introduced during 2016-17 the data for 2015-16 has not been given.								

							(Amt. in Rs	
Sr.	STATE	2015	-16	201	6-17	2017-18		
No.		No. of artisans benefited	Amount released	No. of artisans benefited	Amount released	No. of artisans benefited	Amount released	
1	Andaman & Nicobar		37150	20	0	40	1724	
2	Andhra Pradesh	190	1544753	76	883415	204	220428	
3	Arunachal Pradesh	0	011/00	8	27130		8979	
4	Assam	62	351866		369970	130	113711	
5	Bihar	274	1019400	265	3479078	100	36950	
6	Chhattisgarh	/ I	14559	0	01/7 /	28	16384	
7	Goa	14	61840	22	109000	10	14836	
8	Gujarat	0	34817	8	23100	9	376	
9	Haryana	37	7458151	174	8109883	104	614470	
10	Himachal Pradesh	63	828458		678841	84	51854	
11	Jammu & Kashmir			13	7730	5	4039	
12	Jharkhand	66	306561			40	23815	
13	Karnataka	96	1638320	498	1623296	163	173360	
14	Kerala		1988364		1716259	20	74006	
15	Madhya Pradesh	11	130974	26	215154	15	77430	
16	Maharashtra	1154	1942818	1073	2334708	2418	185745	
17	Manipur	15	178726	32	275280	40	41920	
18	Meghalaya	4	52320			6	4101	
19	Mizoram	6	31417	1	18630	1	1471	
20	Nagaland	50	49333	2	15356	4	1634	
21	New Delhi			8	17480	4	1237	
22	Odisha	620	2860674	572	2497648	242	248584	
23	Punjab	52	686748	60	1100000	80	125600	
24	Rajasthan	63	289702	75	472406	28	20900	
25	Sikkim		38752	2	14400	0		
26	Tamil Nadu	56	488829		929996	109	204132	
27	Telangana	106		164	4923611	260	640700	
28	Tripura					6	5333	
29	Uttar Pradesh	202	2204994	128	1942793	131	294274	
30	Uttarakhand	10	129915	42	415215	58	42442	
31	West Bengal	318	1953000	290	3042000	380	263720	
32	Head Office, Mumbai					96	433791	
	TOTAL	3469	26322441	3952	35242379	4815	3514162	

Skill Development

(Amount in Rs.)

Sr.	STATE	2015-16		2016-17		2017-18		
No.		No. of	Amount	No. of	Amount	No. of	Amount	
		persons	Released	persons	Released	persons	Released	
		trained		trained		trained		
1	Andaman & Nicobar	0	0	60	85000	60	206050	
2	Andhra Pradesh	602	310322	1265	607732	1319	1609425	
3	Arunachal Pradesh	0	100847	0	0	0	0	
4	Assam	293	145981	1158	317057	45	0	
5	Bihar	915	1434686	848	2132602	1269	1895035	
6	Chhattisgarh	0	0	0	0	120	0	
7	Gujarat	4212	799810	633	63851	619		
8	Haryana	357	975562	470	1201416	2978		
9	Himachal Pradesh	100	1096264	260	110573	638	438973	
10	Jammu & Kashmir	0	0	0	0	80	440463	
11	Jharkhand	1549	916000	534	411630	1135	1181767	
12	Karnataka	576	954741	541	776019	713	1147272	
13	Kerala	412	749687	1097	1505620	1367	1756935	
14	Madhya Pradesh	206	260979	394	463278	790	1587367	
15	Maharashtra	50	227500	2276	1340469	1006	492431	
16	Manipur	0	0	0	0	65	265125	
17	Nagaland	0	0	0	0	34	30000	
18	Odisha	1397	420411	1440	752559	1024	1725089	
19	Punjab	555	3000000	558	850534	426	843077	
20	Rajasthan	241	437006	138	277605	300	463000	
21	Sikkim	0	0	224	193800	0	0	
22	Tamil Nadu	3098	2797405	3504	4441667	3890	6774495	
23	Telangana	4592	0	1265	621341	1891	1302000	
24	Tripura	0	0	0	0	50	0	
25	Uttar Pradesh	1565	1952564	2140	1637764	3223	5428826	
26	Uttarakhand	913	718032	0	274283	736	940275	
27	West Bengal	896	1634000	798	1467936	1030	1804000	
28	Head Office, Mumbai					4307	27359400	
	TOTAL	22529	18931797	19603	19532736	29115	62198373	

Source: NABARD